

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3927
ANSWERED ON:19.12.2011
SAINIK WELFARE BOARD
Ju Dev Shri Dilip Singh

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of registered exservicemen in the States of Chhattisgarh and Madhya Pradesh;
- (b) the districts in which Sainik Welfare Boards exist;
- (c) whether such Boards have not been set up in certain districts;
- (d) if so, the reasons therefor; and
- (e) the funds provided to the Welfare Boards and the schemes on which the same was spent during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) The number of registered ex-servicemen in the States of Chhattisgarh and Madhya Pradesh as per records with Rajya Sainik Boards is as under:-

Chhattisgarh: 4,786

Madhya Pradesh: 39,889

(b) All the districts in the States are covered by Zila Sainik Welfare Boards. The districts where Zila Sainik Welfare Board offices do not exist are covered by Sainik Welfare Boards offices in the adjoining or the nearest district. At present there are 08 District Sainik Welfare Boards Offices in Chhattisgarh and 24 in Madhya Pradesh. These are-

Chhattisgarh:

Raipur, Bilaspur, Durg, Rajnandgaon, Jashpur, Bastar (Jagdalpur), Sarguja (Ambikapur), Koriya (Baikunthpur).

Madhya Pradesh:

Betul, Bhind, Bhopal, Chhindwara, Chhatarpur, Damoh, Khandwa, Gwalior, Guna, Hoshangabad, Indore, Jabalpur, Morena, Mandsaur, Narshinghpur, Rewa, Ratlam, Sagar, Sidhi, Satna, Shahdol, Seoni, Tikamgarh and Ujjain.

(c)&(d): The proposal for setting up District Sainik Welfare Board Offices are received from State Governments based on feasibility and requirement of the district depending on number of ex-servicemen residing in that district.

(e) The information is enclosed at annexure.